

Special courts to deal with defaults on bank loans

*252. SHRI N. E. BALARAM: Will the Minister of FINANCE be pleased to state:

(a) whether Government are considering a proposal to set up special courts to deal with cases arising from defaults on large bank loans; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO):

(a) and (b) A proposal to set up a special legal machinery for recovery of large bank defaults is under examination.

Rehabilitation of jobless textiles mill workers

*253. SHRI PRAMOD MAHAJAN:

SHRI SHANKER SINH VAGHELA:

Will the Minister of TEXTILES be pleased to state:

(a) what is the number of textile mills which are lying closed State-wise and the total number of textile workers rendered jobless due to Government's new textile policy and when was the policy announced and what was the prior position;

(b) whether adequate precautions were taken in this regard while framing the policy; if so, the details thereof;

(c) what are the details of rehabilitation schemes for the jobless workers since the closure of the mills and how many such workers have since been provided with gainful and durable employment; and

(d) what are the specific provisions under 'Nehru Rozgar Yojna' for the rehabilitation of these unemployed workers and how it is being implemented?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (KUM. SAROJ KHAPARDE): (a) 68 textile mills with a complement of 95,415 workers were lying closed as on 31-5-85 before the announcement of the new Textile Policy on 6-6-85 while 138 textile mills with a complement of 1,86 lakh workers were lying closed as on 31-5-89. The increase in closure of textile mills cannot be attributed wholly and directly to the new Textile Policy. The State-wise details of closed textile mills before and after the announcement of the Textile Policy and given in the statement attached. [See Appendix CLI, Annexure Nos. 117 and 118].

(b) The Statement on Textile Policy was framed in the light of the recommendations of the Expert Committee on Textile Industry. It was deliberated at different levels and representatives of various Ministries were consulted.

(c) The State Governments have been advised to formulate schemes for redeployment and rehabilitation of workers displaced by closure of textile mills. In addition, Central Govt. has set up a Textile Workers Rehabilitation Fund under which a sum of about Rs. 3.5 crores has been disbursed to 2639 workers as on 21-7-89.

(d) The jobless textile workers eligible under Jawahar Rozgar Yojna can avail of this scheme.

गंगा कार्यवाही योजना

*254. डॉ॰ रत्नाकर पाण्डेय :

श्री सुकित्यार सिंह मलिक :

क्या पर्यावरण और वन मंत्री यह बताने की कृपा करेंगे कि :

(क) गंगा कार्यवाही योजना के प्रथम प्रवृत्त तक क्या प्रगति हुई है ;

(ख) इस परियोजना पर अब तक कितनी धनराशि खर्च की गई है ; और

(ग) इस योजना के कब तक पूरा हो जाने की संभावना है ?